

- iii) Imparting training to fish farmers through Fish Farmers' Development Agencies set up through out the country.
- iv) Arranging subsidy on reclamation of tanks and ponds and for 1st year inputs and loan through Institutional Finance.
- v) Technical and extension Support to Fish Farmers on continuing basis.
- vi) Demonstration of high yielding technology.
- vii) Conducting Seminars, Symposia, workshops to discuss policies and problems of culture fishery sector.
- viii) Arranging long term lease of tanks and ponds to trained fish farmers through FFDAs.
- ix) Development of 1,500 ha. of Brackish water area for intensive Prawn and fish farming including Orissa on an area development approach.

Unemployed registered in Employment Exchanges during 1982-84

351. SHRI NARAYAN CHOUBEY :
SHRI HANNAN MOLLAH :
Will the Minister of LABOUR be pleased to state :

(a) the number of unemployed registered with employment exchange offices in the country as on 31 March, 1982, 31 March, 1983, 31 March, 1984 and 31 December, 1984 State-wise and qualification-wise; and

(b) how many during these periods have been sent for employment and how many have actually secured employment ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Available information is furnished in the statements I-IV laid on the Table of the House. [Placed in Library. See No. LT-558/85].

(b) Relevant information is furnished in the statements V-VIII laid on the Table of the House. [Placed in Library, See No. LT-558-85].

Increase in Agricultural Production during Sixth Plan

352. SHRIMATI JAYANTI PATNAIK :
Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether his Ministry had taken steps to maximise agricultural production in different States during the Sixth Plan period;

(b) if so, what specific steps had been taken therefor in Orissa during the above plan period; and

(c) the details thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) and (c) The specific steps taken to increase agricultural production and productivity in Orissa during the Sixth Plan period include the following:

(i) A Pilot Project for increasing Rice Production in the Eastern States has been taken up during 1984-85 as a Central Sector Scheme. This programme has been implemented in seven selected blocks of Orissa State for which a sum of Rs. 66.01 lakh was sanctioned to the State Government to overcome the short-term constraints for increasing the production and productivity of rice.

(ii) A Centrally Sponsored Scheme of assistance to Small and Marginal farmers for increasing Agricultural Production has been implemented since 1983-84. Under this scheme, an annual outlay of Rs. 5 lakh per block has been ear-marked. The Government of India's share is 50% i.e. Rs. 2.50 lakh per block. The scheme is in operation in all the 314 blocks of Orissa. A sum of Rs. 433.32 lakh was released during 1983-84 and Rs. 495.68 lakh during 1984-85 as Central share to the State Government.

(iii) The Central Sector Scheme for propagation of water conservation/harvesting technology for dry farming areas

is being implemented in Koraput district of Orissa from 1983-84 for developing about 600-700 ha. of land. A sum of Rs. 6,315 lakh was released to the Government of Orissa during 1983-84 and Rs. 5,05 lakh during 1984-85.

- (iv) In order to demonstrate on cultivators fields the effect of improved agronomic practices on the land already developed with soil and water conservation measures, a Centrally Sponsored Scheme for the development of dryland agriculture - popularisation of seeds-cum-fertiliser drills, growing of improved crop varieties and application of fertilisers etc. is being implemented from 1983-84. This scheme is also being implemented in the Koraput District. A sum of Rs. 4.21 lakh was released during 1983-84 and Rs. 4.79 lakh during 1984-85 to Government of Orissa as Central share.
- (v) National Oilseeds Development Project has been sanctioned during 1984-85 for development of groundnut, rapeseed-mustard, niger and sunflower, in Orissa. reorienting the existing Centrally Sponsored Scheme for intensive oilseed development programme. A sum of Rs. 122 lakh has been sanctioned for the year 1984-85.
- (vi) Under the Centrally Sponsored Scheme on development of pulses, assistance was provided to the State Government by way of subsidies on certified/truthfully labelled seed, rhizobium culture, plant protection chemicals, equipments and operational charges laying out demonstrations, production of breeder/foundation seeds, irrigation charges and also publicity for the production of pulses during summer so as to motivate the farmers to adopt improved package of practices. In Orissa this scheme is being implemented in the districts of Ganjam and Cuttack and the central share of Rs. 16.55 lakh was sanctioned during 1984-85. besides an amount of Rs. 13.175 lakh for summer moong production programme.

Constitution of a Wage Board for Journalists and Newspaper Employees

353. SHRI DHARAM PAL SINGH MALIK :

PROF. RAMKRISHNA MORE :

Will the Minister of LABOUR be pleased to state:

- (a) whether there is any proposal under consideration to constitute a Wage Board for journalists and newspaper employees in the country;
- (b) if so, the composition of the Board;
- (c) its terms of reference; and
- (d) the time by which the board will submit the recommendations/report to Government ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (d) A proposal to constitute Wage Board for working journalists and other newspaper employees is being examined.

Misuse of Residential Houses of Nirman Vihar

354. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it has come to the notice of Government that many residential houses in 'E' Block of Nirman Vihar, an East Delhi residential colony, are being used for offices, furniture workshop and automobile/painting workshop in contravention of the terms of the sub-leases executed by the allottees; and
- (b) if so, the steps taken by Government to remedy the misuse ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) Yes, Sir.

(b) Delhi Development Authority have issued notices under the terms of sub-lease deed for stoppage of the misuse.